

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1972
TO BE ANSWERED ON 14.03.2022**

Setting Up of University Campus Abroad

**1972. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:
DR. T.R. PAARIVENDHAR:**

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether the Central Universities/higher educational institutions in the country have proposed to set up their campus in other countries including overseas countries;
- (b) if so, the details thereof;
- (c) whether the Government has recently constituted a panel to prepare a framework in this regard to make these Universities/Institutes a strong presence in the global ranking to address the forthcoming challenges;
- (d) if so, the details thereof along with the countries where the campuses are likely to be set up;
- (e) whether the Government has given any timeline to the panel to submit the report; and
- (f) if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (f): National Educational Policy (NEP) 2020 envisages Internationalisation of Higher Education in terms of promoting India as a global study destination. NEP 2020 also provides that High performing Indian universities will be encouraged to set up campuses in other countries. Further, 'Guidelines for Internationalisation of Higher Education' issued in July 2021 by the University Grants Commission emphasizes a systematic brand building campaign by the Higher Education Institutions (HEIs) and explains that HEIs are encouraged to set up offshore campuses in order to expand the outreach of the institutions and build the image of India as an international study destination.

In pursuance of the recommendations of NEP 2020, for encouraging high performing Indian Universities to set up campuses in other countries and keeping in view the demand from various quarters for opening of campus abroad, a Committee has been constituted by the Ministry of Education to give its recommendations within a period of three months on (i) a draft framework/structure, after examining the existing provisions for opening offshore campuses, (ii) horizontal and vertical structure for academic, administrative, financial and legal framework, (iii) descriptive role of parent institute with its offshore campus institutes, (iv) operational safeguard required for insulating the parent institute vis-à-vis its offshore campuses from liabilities as per the Law of foreign country, (v) accreditation of academic courses being offered at offshore campuses, besides examining all proposals received so far in the Ministry and addressing any other relevant issue as deemed.
